

**Government of Jammu and Kashmir
Finance Department (Codes Division)
Civil Secretariat,
Jammu/Srinagar**

Notification,

Jammu, the 20th of May, 2021.

S.O. 178 - In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that the following amendment shall be made in the Jammu & Kashmir Civil Services (Defined Contribution Pension Scheme) Rules, 2010 as contained under Schedule XXIII of Jammu and Kashmir Civil Service Regulations, Vol. II; namely:-

In rule 4, in sub-rule (ii) for the words "The Government shall make an equal matching contribution", the words and figures "The Government shall make fourteen percent (14%) of matching contribution w.e.f. 01.04.2020", shall be substituted.

By Order of the Lieutenant Governor.

**Sd/-
(Dr. Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department.**

No. A/NPS(2019)-

Dated: 20.05.2021

Copy to the:-

1. Advocate General, J&K High Court Jammu/Srinagar.
2. All Financial Commissioners.
3. Principal Accountant General, J&K, Jammu/ Srinagar.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.
7. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.

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8. All Commissioner/ Secretaries to the Government.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner, Jammu/Kashmir.
11. Chairperson, J&K Special Tribunal.
12. Registrar General, J&K High Court, Jammu/Srinagar.
13. Director, Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division, J&K.
16. Director General, Accounts and Treasuries.
17. Director General, J&K Funds Organization.
18. Director General, Local Fund Audit & Pensions, J&K.
19. Chief General Manager, Pension Fund Regulatory & Development Authority, New Delhi.
20. Director Information, J&K.
21. All Head of Departments/Managing Directors/ Chief Executives of State PSU's/Autonomous Bodies/Societies.
22. Secretary, J&K Public Service Commission.
23. All District Development Commissioners.
24. Secretary, J&K Legislative Assembly/Legislative Council.
25. Director/Principal, Northern Zonal Accountancy Training Institute, Jammu.
26. Principal, Accountancy Training School Srinagar.
27. Director, Accounts & Treasuries, Jammu/Kashmir.
28. All Directors of Finance/Financial Advisors & CAOs.
29. Joint Director, J&K Funds Organization, Jammu/ Srinagar.
30. General Manager, Government Press, Jammu/ Srinagar for publication in Government Gazette.
31. Private Secretary to Hon'ble Advisors (F)/(B)/(BK), to the Lieutenant Governor.
32. Private Secretary to Chief Secretary.
33. Private Secretary to Financial Commissioner, Finance Department.
34. All Treasury Officers.
35. I/C website, FD (www.jakfinance.nic.in).
36. I/C website, GAD (www.jkgad.nic.in).
37. Government Order File (W2scs).


S.L. Pandita
Director General (Codes),
Finance Department.